

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3073 of 2021

Dr. Dhananjay Prasad Singh Petitioner
Versus
The State of Jharkhand & Others Respondents

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Mr. Deepak Kumar Prasad, Advocate
For the Respondent-State : AC to GA-V

2 / 07.09.2021 Learned counsel for the petitioner undertakes to remove the defect, as pointed out by the office, within this week.

On the request of learned counsel for the petitioner, let this case be listed in the next week under the heading For Fresh Filing.

(Dr. S. N. Pathak, J.)